

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/555/2018 IN
PETITION NUMBER : CP/668/2017
NAME OF THE PETITIONER(S) : RAJENDRAN(RP)
NAME OF THE RESPONDENT(S) : STAR AGRO MARINE EXPORTS PVT LTD
UNDER SECTION : SEC 43 & 44 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	ZAPPARUMATH KUNDA	Respondent	
	R.V. YAJUKA DEVI	counsel for applicant	yaj

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 25.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)